

### नेहरू युवक केन्द्र की शाखाएँ

4635. श्री सुभाष झाड़ा : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार देश में नेहरू केन्द्र की और अधिक शाखाएँ खोलने का है ;

(ख) देश में इस केन्द्र की कितनी शाखाएँ हैं ; और

(ग) कितनी अतिरिक्त शाखाएँ खोलने का विचार है ?

### शिक्षा, समाज कल्याण और संस्कृति मंत्री

(डा० प्रताप चन्द्र चन्द्र) : (क) में

(ग) : नेहरू युवक केन्द्रों की योजना में प्रत्येक जिले में एक केन्द्र स्थापित करने का विचार है सामान्यतया केन्द्रों में शाखाएँ नहीं हैं। अब तक 235 नेहरू युवक केन्द्रों की मंजूरी दी जा चुकी है। वर्तमान वित्त वर्ष में 20 अतिरिक्त केन्द्रों को मंजूरी देने का प्रस्ताव है।

### 'Sugarcane Development Schemes

4636. SHRI P. RAJGOPAL NAIDU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether assistance is given to State for sugarcane development scheme during 1976-77; and

(b) if so, the assistance given to Andhra Pradesh during that year?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) Rs. 8,11,600.

### Conference of State Minister of Irrigation

4637: SHRIMATI V. JEYALAKSHMI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the utilisation of flood

waters of Kerala to the drought prone areas of Trinavelly, Remnad District in Tamil Nadu was discussed in the Conference of the State Ministers of Irrigation; and

(b) if so, the salient features thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir.

(b) Does not arise.

### Building Plan of Former P.M.'s House

4638. SHRI HARI VISHNU KAMATH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Starred Question No. 108 asked on 20th June, 1977 regarding construction of mansion by Ex-Prime Minister and to state:

(a) whether Government is prepared to lay on the Table of the House a copy of the building plans of the former Prime Minister's House as approved and sanctioned by the Delhi Municipal Corporation;

(b) if not, the reasons therefor;

(c) whether Government are aware of the name of the private party from whom the land for the house was purchased; and

(d) whether Government employees were compelled or willingly made to work on the construction of the house during 1976?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b): Yes sir, copies of the Building Plans will be placed in the library of Parliament shortly.

(c): The private parties from whom the land was purchased are:

(1) S/Shri Dharam Singh and Sanwalia, sons of Shri Bakh-tawar resident of Manglapur near Nangal Dewat (Delh: Cantt).